GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION No. 2434 TO BE ANSWERED ON 01.08.2016

Crisis in Admission to Colleges

2434. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has noticed that the majority of seats in the colleges of Delhi are filled by the students of other States;

(b) if so, the details thereof;

(c) whether the Government is aware that there is a crisis faced by the students who passed out from schools of Delhi in getting admission in colleges in Delhi and if so, the details thereof; and

(d) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY)

(a) to (d): University of Delhi is a statutory autonomous organization established under University of Delhi Act, 1922 and all administrative and academic decisions are taken by the University with the approval of its statutory bodies, such as Executive Council, Academic Council, Court and the University. The University has reported that the Undergraduate admissions to different colleges of the University for the academic session 2016-17 is underway and up to the closure of the 5th cut off list 47,915 admissions have been completed from different Boards and States. The admission is done on the basis of merit and there is no discrimination. Students who have passed out from Delhi schools can seek admission in a Central University or in State Universities in Delhi.